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O.A. No. 755700
with
GA No. 1592/99

22.8.2001.

Hon'ble Mr. S. Dayal, A.M.
Hon'ble Mr. Rafiq Uddin, J.M.

None for the parties, on account of call of Bar Association for abstention from judicial work. Adjourned.
List for hearing on 24/9/01 as first case.
Interim order to continue till the next date.

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J.M.

A.M.

G.S.

24-9-2001

Hon. Mr Justice R.R.K. Tivedi - VC
Hon. Mr S. Dayal - A.M

Case Called. None appeared
as learned advocates have
struck the work on the
Call given by the Bar
Association. Adjourned.
List again on 19-11-2001.
Interim Order to Continue
till then.

AM.

VC

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